

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-02-2024 AT 10:30 AM**

IA(IBC) 308/2024 in CP(IB) No.299/7/HDB/2018
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Punjab National Bank
(erstwhile Oriental Bank of Commerce)

...Financial Creditor

VS

NCS Sugars Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 308/2024

Learned Counsel Mr. Y. Suryanarayana, for applicant present through Video Conference. Matter passed over.

Matter called again. Matter adjourned to 15.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)